

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A.No.474/99

Wednesday this the 8th day of September, 1999

CORAM

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN  
HON'BLE MR. G. RAMAKRISHNAN, ADMINISTRATIVE MEMBER

V. Haridas  
S/o K.C.Velu, Mohan Nivas,  
Nombicode, Elapulli  
Palakkad.

...Applicant

(By Advocate Mr. M.A. Shefik)

Vs.

1. Union of India represented by  
Secretary, Department of Posts,  
Ministry of Communications, .  
New Delhi.

2. Member (Personnel)  
Department of Posts,  
Dak Bhavan, Sansad Marg,  
New Delhi.

3. Chief Post Master General,  
Kerala Circle,  
Trivandrum.

...Respondents

(By Advocate Mr. Govindh K Bharathan (rep.)

The application having been heard on 8.9.99, the  
Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

The prayer in this Original Application is  
for quashing Annexure.A1 reply given to the  
applicant's father negating his claim for  
employment assistance on compassionate grounds to his  
son (the applicant herein) and for a direction to  
respondents to relax the provisions and appoint the  
applicant in any Group C post.

...2

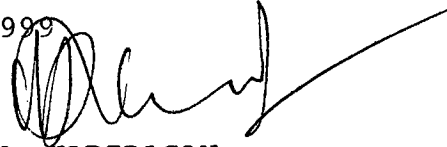


2. When the application came up for admission today, noting that the impugned order is an order on a representation made by the father of the applicant, the applicant wishes to withdraw this application with liberty to take up the matter with the competent authority in the department. Liberty is granted and the application is closed as withdrawn. No costs.

Dated the 8th day of September, 1999



G. RAMAKRISHNAN  
ADMINISTRATIVE MEMBER



A.V. HARIDASAN  
VICE CHAIRMAN

|ks|

List of annexure referred to:

Annexure.A1:True copy of the letter  
No.B2/Rectt/Relxn/97/KCV dated 16.-1.1998  
issued by the Senior Superintendent of  
Post Offices, Palakkad.

....